

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N. NAGARESH
TUESDAY, THE 21ST DAY OF APRIL, 2020 / 1ST VAISAKHA, 1942
WP(C) TMP. NO. 32 OF 2020**

Petitioner:-

Praveen Parackal, S/o late Sukumaran, aged 43 years,
Surabhi House, Managanam PO, Kottayam -686018,
Now residing at 19 Swami Vivekananda Layout, Idgah Road,
Panathur, Bangalore – 560 087.

By Adv. Sri. Alex M. Scaria

Respondents:

1. State Bank of India, Thellakom Branch,
Kottayam-686 630
represented by its Manager
- 2 The Authorised Officer, State Bank of India,
RACPC Kottaym, Polachirakkal Chambers,
KK Road, Kottayam 686 002.

By Government Pleader Sri. Harish

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

ORDER

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Dated this the 21st day of April, 2020

Post the writ petition on 24.04.2020. The interim order dated 07.04.2020 is extended till then.

N. NAGARESH, JUDGE

aks/21.04.2020

Appendix

Petitioner's Exhibits:

- Exhibit P1.** A true copy account extract of the petitioner showing the details of the payment of Rs. 55,000/- on 24/03/2020
- Exhibit P2:** A true copy of the E- auction details uploaded on the website of the respondent